

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "B", JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 81 to 84/JP/2020
निर्धारण वर्ष / Assessment Years :2011-12 to 2014-15

Sh. Rajeev Gupta, D-111, Jal Vayu Vihar, Sector-10, Vidhyadhar Nagar, Jaipur.	बनाम Vs.	D.C.I.T., Circle-4, Jaipur.
स्थायी लेखा सं./जीआईआर सं./ PAN/GIR No.: AEHPG 0662H		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri P.C. Parwal (CA)
राजस्व की ओर से / Revenue by: Smt. Rooni Paul (Addl.CIT-DR)

सुनवाई की तारीख / Date of Hearing : 06/01/2021
उदघोषणा की तारीख / Date of Pronouncement : 18/01/2021

आदेश / ORDER

PER: BENCH

These are the appeals filed by the assessee against the separate orders of the Id. CIT(A), Ajmer all dated 15/11/2019 for the A.Y. 2011-12 to 2014-15.

2. The hearing of the appeals was concluded through video conference in view of the prevailing situation of Covid-19 Pandemic.

3. The Id. Counsel for the assessee furnished application for withdrawal of these appeal. The contention of one of the said application reads as under:

"With reference to above , it is to submit that the assessee wants to withdraw the above appeal since he has opted to settle the dispute under Vivad Se Vishwas Act, 2020 for which Form NO. 3 has been issued by the PCIT, Jaipur-2. Copy of form NO. 3 is enclosed for ready reference.

It is therefore requested that the appeal filed by the assessee be treated as withdrawn.

Thanking You

Yours Faithfully

*For KALANI & CO.
Chartered Accountants*

4. The Id DR has raised no objection if the appeals of the assessee are allowed to be withdrawn.
5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas Scheme, we permit the assessee to withdraw their appeals. Accordingly, all these four appeals of the assesses are dismissed as withdrawn.
6. In the result, these appeals of the assessee are dismissed.

Order pronounced in the open court on 18th January, 2021.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(SANDEEP GOSAIN)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur
दिनांक / Dated:- 18/01/2021

***Ranjan**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Sh. Rajeev Gupta, Jaipur.
2. प्रत्यर्थी / The Respondent- The D.C.I.T., Circle-4, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 81 to 84/JP/2020)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar